

THE RUBBER (SECOND AMENDMENT) RULES, 1961 AND THE COFFEE (AMENDMENT) RULES, 1962

SHRI N. KANUNGO: Sir, I also beg to lay on the Table:—

- (i) A copy of the Ministry of Commerce and Industry Notification G.S.R. No. 29, dated the 28th December, 1961, publishing the Rubber (Second Amendment) Rules, 1961, under sub-section (3) of section 25 of the Rubber Act, 1947. [Placed in Library. See No. LT-3608/62.]
- (ii) A copy of the Ministry of Commerce and Industry Notification G.S.R. No. 358, dated the 15th March, 1962, publishing the Coffee (Amendment) Rules, 1962, under sub-section (3) of section 48 of the Coffee Act, 1942. [Placed in Library. See No. LT-3642/62.]

THE KHADI AND VILLAGE INDUSTRIES COMMISSION (SECOND AMENDMENT) RULES, 1962

SHRI N. KANUNGO: Sir, on behalf of Shri Manubhai Shah, I beg to lay on the Table, under sub-section (3) of section 26 of the Khadi and Village Industries Commission Act, 1956, a copy of the Ministry of Commerce and Industry Notification G.S.R. No. 354, dated the 15th March, 1962, publishing the Khadi and Village Industries Commission (Second Amendment) Rules, 1962. [Placed in Library. See No. LT-3645/62.]

THE TEXT OF THE CONVENTION AND RECOMMENDATION ADOPTED BY THE INTERNATIONAL LABOUR CONFERENCE, 1961, AND RELATED PAPER

THE DEPUTY MINISTER OF LABOUR (SHRI ABID ALI): Sir, I beg to lay on the Table:—

The Text of the Convention and Recommendation adopted by the International Labour Conference at its 45th Session

held at Geneva in June, 1961, together with a statement indicating the action taken or proposed to be taken by the Government of India thereon. [Placed in Library. See No. LT-3646/62.]

NOTIFICATION EXTENDING THE EMPLOYEES' PROVIDENT FUNDS ACT, 1952 TO CERTAIN TRADING AND COMMERCIAL ESTABLISHMENTS

SHRI ABID ALI: Sir, I also beg to lay on the Table a copy of the Ministry of Labour and Employment Notification G.S.R. No. 346, dated the 7th March, 1962, extending the Employees' Provident Funds Act 1952, to certain trading and commercial establishments. [Placed in Library. See No. LT-3611/62.]

REVISED ESTIMATES FOR 1961-62 AND BUDGET ESTIMATES FOR 1962-63 IN RESPECT OF THE EMPLOYEES' STATE INSURANCE CORPORATION

THE DEPUTY MINISTER OF LABOUR AND EMPLOYMENT AND PLANNING (SHRI L. N. MISHRA): Sir, I beg to lay on the Table a copy of the Revised Estimates for the year 1961-62 and the Budget Estimates for the year 1962-63 in respect of the Employees' State Insurance Corporation, under section 36 of the Employees' State Insurance Act, 1948. [Placed in Library. See No. LT-3612/62.]

FORTY-THIRD REPORT OF THE PUBLIC ACCOUNTS COMMITTEE (1961-62)

SHRI JAI NARAIN VYAS (Rajasthan): Sir, I beg to lay on the Table a copy of the Forty-third Report of the Public Accounts Committee (1961-62) on the Appropriation Accounts (Defence Services), 1959-60 and Audit Report, 1961.